

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2364
ANSWERED ON:28.03.2012
KENDRIYA VIDYALAYAS
Devi Aswamedh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalaya Sangathan (KVS) has increased the working hours of schools which works for six days whereas KVS Headquarters and Regional Offices (RO) work only for five days;
- (b) if so, the reasons therefor;
- (c) whether the Teachers Association of Kendriya Vidyalayas has submitted representation to the KVS/Ministry on several problems being faced by the teachers like granting of Modified Assured Career Progression to Teachers, CGHS facility, etc.;
- (d) if so, the details thereof and the action taken on each of them;
- (e) the reasons for delay and the time by which it is likely to be resolved;
- (f) whether there is an urgent need for making grievance redressal mechanism more effective in the KVS at school, RO and Headquarters levels; and
- (g) if so, the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): The working hours as well as days of schools have not been increased and these continue to be six hours and ten minutes. However, based on the provision of Right of Children to Free and Compulsory Education Act -2009 in KVS working hours of teachers have been increased by 1 hour 20 minutes amounting to 45 hours per week. The teachers will be retained for additional 1 hour 20 minutes which can be used for planning/ preparation/ checking/ follow up work and for ensuring safe arrival and exit of students before and after the school hours for improvement of quality of education.
- (c) to (e): The All India Kendriya Vidyalaya Teachers' Association has submitted representations placing demands relating to grant of benefit of Modified Assured Career Progression Scheme (MACPS), conversion of CPF to GPF, extension of age of superannuation from 60 to 62 years and grant of CGHS facilities. The MACPS for the Central Government Civilian Employees has been introduced by the DOPT O.M. No. 35034/3/2008-Estt. (D) dated 19.05.2009 as amended from time to time. The teaching staff of KVS including Principals had not accepted the earlier ACP Scheme introduced in the year 1999. As such the extension of this scheme now to the teaching staff requires approval of the competent authority. The Association's demands for switching over from CPF to GPF; CGHS facility and extension of age of superannuation from 60 to 62 years could not be acceded to.
- (f) & (g): No, Sir. The grievance redressal mechanism is effectively working in the KVS at school, Regional Office and Headquarters level.